

(b) if so, the action taken against management which failed to install precipitator pollution preventing equipment; and

(c) the likely date by which such equipment will be installed by the Andhra Cement Factory, Vijaywada ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c) Andhra Cement Company, Vijayawada was set up as far back as 1938 & the township has grown around the factory since then. To contain dust and smoke, Andhra Cement Company has already installed three Electrostatic Precipitators (ESPs) in the kilns, one ESP for their cement mills and bag filters for coal mills. However, an ESP at one of their kilns got damaged in February, 1986 which is expected to be repaired/rectified by May, 1986.

**Heavy Demurrages in Eastern Coal-fields Limited and Bharat Coking Coal Limited**

8309. SHRI V. SOBHANADREESWARA RAO : Will the Minister of ENERGY be pleased to state :

(a) whether an expenditure of Rs. 94.31 lakhs was incurred by Eastern Coal-fields Limited and Rs. 73.4 lakhs by Bharat Coking Coal Limited during 1984 as demurrages;

(b) if so, the reasons for these heavy demurrage charges;

(c) whether this heavy demurrage is justified; and

(d) if not, the action taken in this regard ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b) Demurrages are leviable on detention of wagons beyond the free loading time prescribed by Railways. Detentions are caused by operational difficulties such as break down of loading equipment, strikes, power failure, constraints in road transportation

to the sidings, unrealistic free loading timings and non adherence to time schedules for supply of wagons by Railways etc.

(c) and (d) Constant efforts are being made to reduce detentions by improving loading efficiency and streamlining the procedures in respect of free loading time, adherence of time schedules by Railways and maintenance of sufficient coal stocks at the sidings.

**Plants for production of Ampicillin and Amoxycilline Trihydrate lying idle for want of raw materials**

8310. DR. B. L. SHAIKESH : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that plants of many Drug companies for the production of Ampicillin and Amoxycilline Trihydrate are lying idle for want of raw materials;

(b) if so, the reasons therefor; and

(c) when the raw materials required by these units will be made available ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R.K. JAICHANDRA SINGH) : (a) to (c) 6 APA is the raw material required for the manufacture of Ampicillin and Amoxycilline Trihydrate. As per the available information no unit is lying idle for want of this material.

**Memoranda from officers of Central Public Sector Undertakings**

8311. DR. A.K. PATEL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have received memoranda from the officers of many of the 238 Central Public Undertakings urging to accept their certain demands including that Government should suitably amend its policies responsible for underutilisation of the capacity of many undertakings; and